

Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 134/2020 & IA 1777/2019 in DFR No. 2308/2019 (IA 134/2020 - For condonation of delay in refiling the Appeal & IA 1777/2019 - For condonation of delay in filing the Appeal)	Jigajinagi Jagtap Solar Power Private Limited VS Karnataka Electricity Regulatory Commission & Ors.	2308/2019 Dated 23/09/2019	22/01/2020		28/01/2020 Court - 2
2	IA 1752/2019 & IA 133/2020 in DFR No. 2302/2019 (IA 1752/2019 - For condonation of delay in filing the Appeal & IA 133/2020 - For condonation of delay in refiling the Appeal)	Jigajinagi Jagtap Solar Energy Private Limited VS Karnataka Electricity Regulatory Commission & Ors.	2302/2019 Dated 19/09/2019	22/01/2020		28/01/2020 Court - 2

3	IA 132/2020 in DFR No. 2385/2019 (IA 132/2020 - For condonation of delay in Re-filing the Execution Petition)	Rajasthan Rajya Vidyut Prasaran Nigam Limited VS Inox Renewable Ltd & Anr.	2385/2019 Dated 18/11/2019	22/01/2020		28/01/2020 Court - 2
4	IA 2291/2019 in DFR No. 2444/2019 (IA 2291/2019 - For condonation of delay in filing the Appeal)	Power Company of Karnataka Ltd. & Ors. VS Athani Sugars Limited & Anr.	2444/2019 Dated 27/12/2019	24/01/2020		28/01/2020 Court - 2
5	IA 2264/2019 in DFR No. 2433/2019 (IA 2264/2019 - For condonation of delay in filing the Appeal)	GRIDCO Limited VS Powergrid Corporation of India Ltd. & Ors.	2433/2019 Dated 20/12/2019	24/01/2020		28/01/2020 Court - 2